

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2152 of 2019 & IA No. 1139 OF 2019

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Maithon Power Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Shri Venkatesh for A1
Varun Singh for A1
Nishtha Kumar for A1
Somesh Srivastava for A1

Counsel for the Respondent(s) : Aniket Prasoon for R4

ORDER

IA No. 1139 of 2019

(Application for condonation of delay in filing)

Heard on delay application.

Except Respondent No.4, other Respondents are absent. Registry is directed to show the appearance of other Respondents as absent.

List the matter on **04.11.2019.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR